

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2424

ANSWERED ON:15.12.2008

SETTING UP OF DIGITAL TRUNK AUTOMATIC EXCHANGES

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**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the number of electronic, digital trunk automatic and other types of telephone exchanges set up in the country during the last three years, State-wise;
- (b) the number of such exchanges set up in the rural areas during the said period, State-wise;
- (c) whether the Government proposes to set up more such exchanges or upgrade the present exchanges during the ensuing year; and
- (d) if so, the details thereof, State-wise?

**Answer**

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A.RAJA)

(a) Sir, the number of electronic, digital trunk automatic and other types of telephone exchanges set up by BSNL in the country during the last three years, State-wise is given in Annexure-I & II.

The number of telephone exchanges (landline, mobile and WLL) set up by MTNL during the last three years is as follows:

Year	Delhi	Mumbai
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2005-06	03	10
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2006-07	Nil	16
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2007-08	06	7
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(b) The number of Electronic/Digital Trunk Automatic Exchanges set up in rural areas are nil during the said period as these type of exchanges are set up at the Long Distance Charging Centers (LDCCs) only. The information about land line exchanges set up in the country during the last three years is given in Annexure-II, includes information about land line exchanges set up in rural areas also.

(c) There are has no plans to set up more Digital Trunk Automatic Exchanges or upgrade the present exchanges during the ensuing year. However, IP TAXs are to be set up during 2009-2010.

As far as land line exchanges are concerned enough land line switching capacity is available to provide telephone connections on demand in most of the cases. New exchanges are being opened on need basis and continuous augmentation is being done.

(d) Details of IP TAXs planned to be set up during 2009-2010 are given in Annexure-III.